

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1503
ANSWERED ON:21.08.2012
FUNDS FOR FISHERMEN WELFARE SCHEME
Virendra Kumar Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received a proposal for sanction of funds worth Rs. 75.26 lakh under the Centrally Sponsored Scheme of saving-cum-relief scheme for fishermen and also for sanction of recapitalisation funds of Rs. 6.09 lakh;
- (b) if so, the details thereof; and
- (c) the time by which the funds are likely to be released?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) to (c) A proposal from Government of Madhya Pradesh was received during 2012-13 for release of Rs. 75.26 lakh of Central Share and revalidation of Rs. 6.09 lakh that was unspent during 2011-12, under saving-cum-relief component of the Centrally Sponsored Scheme- `National Scheme for Welfare of Fishermen`. A sum of Rs. 40 lakh as first installment and revalidation of Rs. 6.09 lakh unspent balance with the State has been approved.